

(b) Yes, Sir.

(c) The matter is under consideration.

**Plans for promotion of Tourism in Himachal Pradesh**

3043. SHRIMATI USHA MALHOTRA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have drawn up any plans for promotion of tourism in Himachal Pradesh; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):

(a) and (b) In the current Sixth Five Year Plan the Department has extended assistance to the State Government for an amount Rs. 19.45 lakhs on the following schemes:

1. Club House at Manali.
2. Provision of boats at Bilaspur.
- 3 Survey of Hoi Springs in Vishni area.
4. Provision of trekking equipment.

The Department also has a proposal for a dharamshala at Nainital through the Bharatiya Yatri Avas Vikas Samiti, a registered society.

The Department is presently engaged in an exercise to identify schemes which can be taken up in some of the identified travel circuits in the State within the constraints of resources and inter-se priorities.

**Compensation to the Family of a Deceased Inspector of Central Excise**

3044. SHRI NAND KISHORE BHATT: Will the Minister of FINANCE be pleased to state:

(a) whether Central Government have paid any cash compensation to the family of the Central Excise Inspector who was

killed by the extremists in Punjab during the month of October, 1983;

(b) whether Government have offered any service to the next of kin of the deceased Inspector; and

(c) what are the specific proposals under consideration of Government to help the family of the deceased?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) Yes, Sir. Central Government has sanctioned an ex-gratia payment of a sum of Rs. 50,000.

(b) Government have offered employment to the widow of the deceased official on compassionate grounds.

(c) Government have authorised the Collector of Central Excise, Chandigarh to grant extra-ordinary pension to the widow.

**Performance of Public Sector undertakings under the Ministry of Tourism and Civil Aviation**

3045. MISS SAROI KHAPARDE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the Hindustan Times on the 29th November, 1983 wherein the Prime Minister has expressed dissatisfaction over the performance of public sector undertakings; and

(b) if so, what steps are being taken in respect of each undertaking under his Ministry in the light of the observations made by the Prime Minister?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) Yes, Sir.

(b) The performance of most of the Public Sector Undertakings of this Ministry is satisfactory. Nevertheless, continuous monitoring and close supervision are being maintained to further improve their productivity and profitability.